

Annexure-3**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

Name of Corporate Debtor: DHARTI PROTEINS LIMITED Date of Commencement of CIRP: 29/04/2024

List of stakeholders as on: 20/05/2024

(Amount in Rs)

S N	Name of creditor	Details of claim received		Details of claim admitted						Amount of conting ent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitte d	Amount of claim under verificat ion	Remark, if any
		Date of receipt	Amount claimed (unrelated party)	Amount of claim admitted	% of voting share in CoC*	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whethe r related party?					
1	Goenka Business & Finance Limited	13.05.2024	1,34,59,071	1,34,59,071	100%	Secured* financial creditor	1,34,59,071	Nil	NA	0	0	0	0	None
TOTAL			1,34,59,071	1,34,59,071	100%		1,34,59,071			0	0	0	0	

Section 3(4): "charge" means an interest or lien created on the property or assets of any person or any of its undertakings or both, as the case may be, as security and includes a mortgage